

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 133 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2020

Name of the Company:

Arrow Digital Pvt Ltd
V/s
Positive Point Graphics Pvt Ltd

Section:

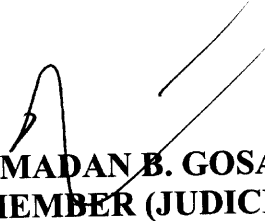
Section 9 of the Insolvency & Bankruptcy Code

ORDER

Learned Counsel Ms. Garima Malhotra appeared for the Operational Creditor.

We direct Operational Creditor to file affidavit of service of notice within one week. Matter stands adjourned to 10.11.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 14th day of September, 2020